

**JUDGMENTS FOR THE MONTH OF MARCH, 2011**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">WP(C) 4856/2004</a>	SMTI MADHUCHANDA DUTTA VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	HON'BLE MR JUSTICE HRISHIKESH ROY
2	1 <sup>st</sup>	<a href="#">WP(C) 3083/2010</a>	NUR MAHAMMAD VS NEKIBUL HUSSAIN KHAN & ORS.	Suspension	HON'BLE MR. JUSTICE I. A. ANSARI
3	1 <sup>st</sup>	<a href="#">W.P.(CrL) 7/2011</a>	SHRI SANDEEP KUMAR PATEL VS SHRI PULINDER SINGH	Habeas Corpus - Non-production of a person before the Magistrate after arrest.	THE HON'BLE MR JUSTICE I A ANSARI THE HON'BLE MR JUSTICE A K GOSWAMI
4	1 <sup>st</sup>	<a href="#">WA 7/2011</a>	MD MOSAID ALI LASKAR VS THE STATE OF ASSAM AND ORS.	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR JUSTICE I A ANSARI THE HON'BLE MR JUSTICE A K GOSWAMI
5	1 <sup>st</sup>	<a href="#">WA 44/2011</a>	SHUJATA BARMAN VS THE STATE OF ASSAM AND ORS.	Writ Appeals under the Gauhati High Court Rules.	THE HONBLE MR JUSTICE AMITAVA ROY THE HONBLE MR JUSTICE A C UPADHYAY
6	1 <sup>st</sup>	<a href="#">WA 52/2011</a>	MD MAKRUB KHAN @ MD JUNU KHAN VS MANUJ KUMAR SARMAH	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR JUSTICE I A ANSARI THE HON'BLE MR JUSTICE A K GOSWAMI
7	1 <sup>st</sup>	<a href="#">WP(C) 899/2011</a>	SWAPAN CHANDA & 54 ORS VS THE UNION OF INDIA & ORS	Order of the Appellate or Revisional authority.	HONBLE MR. JUSTICE I. A.ANSARI HONBLE MR. JUSTICE A.K.GOSWAMI
8	3 <sup>rd</sup>	<a href="#">CRL.A(J) 14/2004</a>	DHARMENDRA GOGOI VS STATE OF ASSAM	Other Criminal mis. Cases under Section 482	HONBLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HONBLE MR. JUSTICE B.D.AGARWAL
9	3 <sup>rd</sup>	<a href="#">WA 342/2008</a>	SRI DWIPEN SHARMA VS THE PUBLICATION BOARD, ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I A ANSARI THE HON'BLE MR. JUSTICE B D AGARWAL

10	3 <sup>rd</sup>	<a href="#">WA 344/2008</a>	SRI NAREN TALUKDAR @ NARENDRA CHANDRA TALUKDAR VS THE PUBLICATION BOARD, ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I A ANSARI THE HON'BLE MR. JUSTICE B D AGARWAL
11	3 <sup>rd</sup>	<a href="#">WA 353/2008</a>	SRI LILA BORDOLOI VS THE ASSAM STATE PUBLICATION BOARD, ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I A ANSARI THE HON'BLE MR. JUSTICE B D AGARWAL
12	3 <sup>rd</sup>	<a href="#">WA 354/2008</a>	SRI DINESH CHANDRA GAYAN VS THE PUBLICATION BOARD, ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I A ANSARI THE HON'BLE MR. JUSTICE B D AGARWAL
13	3 <sup>rd</sup>	<a href="#">RFA 7/2009</a>	THE COMMISSIONER CUM SECRETARY & ORS VS M/S T.C. SYNDICATE	Other First Appeals.	THE HON'BLE JUSTICE SMTI. ANIMA HAZARIKA THE HON'BLE MR. JUSTICE C.R. SARMA
14	3 <sup>rd</sup>	<a href="#">RFA 8/2009</a>	THE COMMISSIONER CUM SECRETARY & ORS VS M/S D.L. ESNTERPRISE	Appeals against Original Decrees.	THE HON'BLE JUSTICE SMTI. ANIMA HAZARIKA THE HON'BLE MR. JUSTICE C.R. SARMA
15	3 <sup>rd</sup>	<a href="#">RFA 9/2009</a>	THE COMMISSIONER CUM SECRETARY & ORS VS M/S SHAMAN ENTERPRISE	Other First Appeals.	THE HON'BLE JUSTICE SMTI. ANIMA HAZARIKA THE HON'BLE MR. JUSTICE C.R. SARMA
16	3 <sup>rd</sup>	<a href="#">RFA 10/2009</a>	THE COMMISSIONER CUM SECRETARY & ORS VS M/S CHO-TE ENTERPRISE	Appeals against Original Decrees.	THE HON'BLE JUSTICE SMTI. ANIMA HAZARIKA THE HON'BLE MR. JUSTICE C.R. SARMA
17	3 <sup>rd</sup>	<a href="#">RFA 11/2009</a>	THE COMMISSIONER CUM SECRETARY & ORS VS M/S K.P. POPO ENTERPRISE	Other First Appeals.	THE HON'BLE JUSTICE SMTI. ANIMA HAZARIKA THE HON'BLE MR. JUSTICE C.R. SARMA
18	3 <sup>rd</sup>	<a href="#">RFA 12/2009</a>	THE COMMISSIONER CUM SECRETARY & ORS VS M/S H C AGENCY	Appeals against Original Decrees.	THE HON'BLE JUSTICE SMTI. ANIMA HAZARIKA THE HON'BLE MR. JUSTICE C.R. SARMA
19	3 <sup>rd</sup>	<a href="#">RFA 13/2009</a>	THE COMMISSIONER CUM SECRETARY & ORS VS M/S J. S. ENTERPRISE	Appeals against Original Decrees.	THE HON'BLE JUSTICE SMTI. ANIMA HAZARIKA

					THE HON'BLE MR. JUSTICE C.R. SARMA
20	3 <sup>rd</sup>	<a href="#">WA 157/2009</a>	SRI ACHYUT SEN DEKA VS THE PUBLICATION BOARD, ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I A ANSARI THE HON'BLE MR. JUSTICE B D AGARWAL
21	3 <sup>rd</sup>	<a href="#">WP(C) 2809/2010</a>	SHRI JIWAN CHANDRA PANT VS THE UNION OF INDIA & ORS	Promotion.	THE HON'BLE MR JUSTICE B.K. SHARMA
22	7 <sup>th</sup>	<a href="#">WA 308/2008</a>	UNITED BANK OF INDIA VS GANESH KONWAR	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE C. R. SARMA
23	9 <sup>th</sup>	<a href="#">Mat.App. 25/2004</a>	JOLLY BISWAS VS ARUN SHARMA	Family Court Appeals.	THE HON'BLE MR JUSTICE AMITAVA ROY THE HON'BLE MR JUSTICE A K GOSWAMI
24	10 <sup>th</sup>	<a href="#">WP(C) 5286/2004</a>	SMTI USHA RANI GOSWAMI AND OTHERS VS THE STATE OF ASSAM AND OTHERS	Salary and allowances.	THE HON'BLE MR JUSTICE HRISHIKESH ROY
25	11 <sup>th</sup>	<a href="#">MACApp. 4(SH)/2009</a>	THE NEW INDIA ASSURANCE CO.LTD VS SMTI.DRI LANGSHIANG AND ANR		THE HON'BLE MR JUSTICE T VAIPHEI
26	15 <sup>th</sup>	<a href="#">WP(C) 8798/2004</a>	M/S RAJSHREE TEA & INDUSTRIES (P) LTD. VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE MR JUSTICE HRISHIKESH ROY
27	15 <sup>th</sup>	<a href="#">WP(C) 9292/2004</a>	RNT PLANTATIONS LIMITED (OWNER-LUKWAH TEA ESTATE ) VS THE UNION OF INDIA AND ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY
28	15 <sup>th</sup>	<a href="#">CEREF 2/2005</a>	COMMISSIONER OF CENTRAL EXCISE VS M/S. JELLALPORE TEA ESTATE	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A. K. GOSWAMI
29	15 <sup>th</sup>	<a href="#">WP(C) 5428/2010</a>	M/S JYOTHY LABORATORIES LTD. VS STATE OF ASSAM AND ORS	Other Tax matters.	HON'BLE MR JUSTICE AMITAVA ROY
30	15 <sup>th</sup>	<a href="#">WP(C) 253(AP)/2010</a>	SRI RIMA TAIPODIA VS THE STATE OF ARUNACHAL PRADESH & ORS.		THE HON'BLE MR. JUSTICE A. C. UPADHYAY
31	15 <sup>th</sup>	<a href="#">WP(C) 350(AP)/2010</a>	SHRI RIMA TAIPODIA VS THE STATE OF ARUNACHAL PRADESH & ORS.		THE HON'BLE MR. JUSTICE A.C. UPADHYAY
32	17 <sup>th</sup>	<a href="#">Crl.A. 318/2004</a>	NITYA BHARALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR

					THE HON'BLE MR JUSTICE A K GOSWAMI
33	17 <sup>th</sup>	<a href="#">Crl.A. 194/2005</a>	MD ALIFUDDIN AHMED VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE THE CHIEF JUSTICE MADAN B. LOKUR THE HON'BLE MR. JUSTICE AK GOSWAMI
34	17 <sup>th</sup>	<a href="#">CRL.A(J) 82/2006</a>	GOPAL GORAIK VS THE STATE OF ASSAM		THE HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR THE HON'BLE MR JUSTICE A K GOSWAMI
35	17 <sup>th</sup>	<a href="#">WP(C) 485(AP)/2009</a>	SHRI MOTILAL TAYENG & ORS. VS THE STATE OF ARUNACHAL PRADESH & ORS.		THE HON'BLE MR. JUSTICE A.C. UPADHYAY
36	17 <sup>th</sup>	<a href="#">WA 308/2010</a>	CHANDRAMATI DEVI VS RAJIB BORA & 2 ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE A. K. GOSWAMI
37	17 <sup>th</sup>	<a href="#">WA 375/2010</a>	RAJIV GANDHI INDIAN INSTITUTE OF MANAGEMENT & 3 ORS VS DR.SADHNA TYAGI & ORS.	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE C.R. SARMA
38	17 <sup>th</sup>	<a href="#">WA 381/2010</a>	M/S KAMAKHYA PLASTICS (P) LTD. VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE MR. JUSTICE AK GOSWAMI
39	17 <sup>th</sup>	<a href="#">WA 393/2010</a>	M/S UNIVERSAL PIPES (P) LTD. VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE MR. JUSTICE AK GOSWAMI
40	18 <sup>th</sup>	<a href="#">WP(C) 171(SH)/2005</a>	SHRI KRISHNO KANTA BOROOAH VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA.
41	18 <sup>th</sup>	<a href="#">Review.Pet. 749(AT)/2010</a>	M/S DHARAMPAL SATYAPAL LIMITED VS UNION OF INDIA & ORRS.		THE HON'BLE MR. JUSTICE AMITAVA ROY
42	18 <sup>th</sup>	<a href="#">WA 19(AZ)/2010</a>	THE DIRECTOR GENERAL, BOARDER ROADS ORGANISATION & ORS. VS GS – 161752 OVSR,GHANASHYAM VISHWAKARMA,405 RMPL/74 RCC (GREF)		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE H. BARUAH

43	18 <sup>th</sup>	<a href="#"><u>WP(C) 257(SH)/2010</u></a>	THE BALCHAKRAM MEGONG BALDAK DEVELOPMENT COMMITTEE VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA
44	21 <sup>st</sup>	<a href="#"><u>CRL.A(J) 121/2005</u></a>	BIRBAL KAIRI VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON'BLE MR JUSTICE MUTUM A.K. GOSWAMI
45	22 <sup>nd</sup>	<a href="#"><u>CRL.A(J) 145/2005</u></a>	SRI JOY KANTA DIHINGIA VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE C.R. SARMA
46	22 <sup>nd</sup>	<a href="#"><u>WP(C) 99(SH)/2010</u></a>	ALLAN W KHARKONGOR VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
47	22 <sup>nd</sup>	<a href="#"><u>CRP 16/2011</u></a>	SMTI. IRA BHATTA VS SRI SUSHIL CHANDRA DAS	Civil Revision under Article 227 of the Constitution.	THE HON'BLE MR JUSTICE K. MERUNO
48	22 <sup>nd</sup>	<a href="#"><u>CRP 17/2011</u></a>	SMTI. IRA BHATTA VS SRI SUSHIL CHANDRA DAS	Civil Revision under Article 227 of the Constitution.	THE HON'BLE MR JUSTICE K. MERUNO
49	23 <sup>rd</sup>	<a href="#"><u>CrI.A. 160/2004</u></a>	SRI AJIT BARUAH AND ORS VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
50	23 <sup>rd</sup>	<a href="#"><u>CRL.A(J) 119/2005</u></a>	SUJIT KISHAN VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
51	23 <sup>rd</sup>	<a href="#"><u>CRL.A(J) 95/2006</u></a>	ABHIRAM LOHAR VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
52	23 <sup>rd</sup>	<a href="#"><u>Cont.Cas(C) 12(SH)/2010</u></a>	SMTI. LALTHAZUALI PAUTU VS SMTI RONEIHTLUANGI		THE HON'BLE MR. JUSTICE T. VAIPHEI
53	24 <sup>th</sup>	<a href="#"><u>CRL.A(J) 139/2005</u></a>	MOHIPAL TANTI VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON'BLE MR JUSTICE AK GOSWAMI
54	24 <sup>th</sup>	<a href="#"><u>WP(C) 1179/2010</u></a>	DR. ASAD MD ABU SAYEED & ORS. VS THE UNION OF INDIA & ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA

55	24 <sup>th</sup>	<a href="#">WP(C) 1426/2010</a>	DR. DIGANTA BURAGOHAIN & 4 ORS. VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA
56	24 <sup>th</sup>	<a href="#">WP(C) 1479/2010</a>	DR CHAMPAK KUMAR TALUKDAR & 26 ORS VS THE ASSAM PUBLIC SERVICE COMMISSION & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA
57	24 <sup>th</sup>	<a href="#">WP(C) 1971/2010</a>	DR. NABA KRISHNA DEB NATH & 5 ORS VS THE UNION OF INDIA & ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA
58	24 <sup>th</sup>	<a href="#">WP(C) 763/2011</a>	KINGKUMANI SHARMA & 7 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA
59	24 <sup>th</sup>	<a href="#">WP(C) 1145/2011</a>	ARIF RAHMAN & 3 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA
60	24 <sup>th</sup>	<a href="#">WP(C) 1359/2011</a>	NILAMONI DUTTA & ANR. VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA
61	29 <sup>th</sup>	<a href="#">WP(C) 4783/2003</a>	DHIRAJ CHANDRA ROY VS STATE OF ASSAM AND ORS	Other service matters.	THE HON'BLE MR. JUSTICE B. K. SHARMA
62	29 <sup>th</sup>	<a href="#">WP(C) 489(AP)/2009</a>	SHRI NUNEY TAYANG(ATTORNEY HOLDER) VS THE UNION OF INDIA & ORS.		THE HON'BLE MR JUSTICE A. C. UPADHYAY
63	29 <sup>th</sup>	<a href="#">Review.Pet. 130/2010</a>	SMTI. LAXMI DEVI PRAJAPAT VS THE UNION OF INDIA & 3 ORS	Review Application in Civil Revision	THE HON'BLE MR. JUSTICE A.C. UPADHYAY
64	29 <sup>th</sup>	<a href="#">WP(C) 6515/2010</a>	DR. UMESH BARMAN VS THE STATE OF ASSAM AND ORS	Other service matters.	THE HON'BLE MR. JUSTICE B. K. SHARMA
65	31 <sup>st</sup>	<a href="#">WP(C) 943/2009</a>	MD. RUHUL AMIN VS THE STATE OF ASSAM & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA
66	31 <sup>st</sup>	<a href="#">WP(C) 5437/2009</a>	MD DELWAR HUSSAIN VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B. K. SHARMA